

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III (SPECIAL BENCH)

Item No.327
CAA-79(ND)/2020

IN THE MATTER OF:

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 11.08.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv Saurabh Kalia and Adv Sarvik Singhai
For the IT Dept. : Mr. Sushrut Meena, Mr. Kunal Sharma,
Ms. Zehra Khan, Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **25.08.2022.**



(Court Officer)
Court III